

BY SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1911/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 2nd April, 2018.

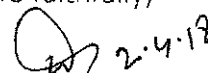
Sub:- **Restricted Holiday along with station leave permission.**

Ref:- Your letter No. MACT (B)/394, dtd. 28.03.2018

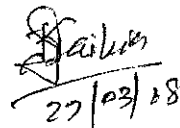
Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 along with station leave permission w.e.f. the evening of 29.03.2018 till the morning of 02.04.2018 has been granted/~~rejected~~.

Yours faithfully,

 2.4.18

JOINT REGISTRAR (VIGILANCE)


27/03/18